

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2114
ANSWERED ON:06.08.2010
REHABILITATION OF TRIBALS
Aaron Rashid Shri J.M.;Naranbhai Shri Kachhadia

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether land of tribal's is being acquired for mining operations;
- (b) if so, the details thereof State-wise including Jharkhand; and
- (c) the steps taken or proposed to be taken to ensure that affected tribals are adequately compensated?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) Government of India gives prior approvals for grant of mineral concessions for minerals in the First Schedule to the Mines and Minerals (Development & Regulation) Act, 1957 and State Governments grant mineral concessions. The National Mineral Policy 2008, seeks to develop a sustainable framework for optimum utilisation of the country's natural mineral resources for the industrial growth in the country and at the same time improving the life of people living in the mining areas, which are generally located in the backward and tribal regions of the country. The new Mineral Policy also enunciates that special care will be taken to protect the interests of host and indigenous (tribal) populations through developing models of stakeholder interest based on international best practices.

(c) Project affected persons will be protected through comprehensive relief and rehabilitation packages in line with the National Rehabilitation and Resettlement Policy. Compensation to tribals is mandated in terms of the Rehabilitation and Resettlement Policy of State Government concerned. Central Government has formulated the National Rehabilitation & Resettlement Policy – 2007 (NRRP-2007) which has been published in Gazette of India on 31st October, 2007 with the objective to minimize displacement and to promote, as far as possible, non-displacing or least-displacing alternatives, ensure adequate Rehabilitation Packages & expeditious implementation of the Rehabilitation & Resettlement process with the active participation of displaced persons including safeguard of the interests of tribals.